

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No(s).12120/2005

(From the judgement and order dated 09/05/2005 in AFO No. 90/2000
of The HIGH COURT OF GUJARAT AT AHMEDABAD)

BHAVNESH MOHANLAL AMIN AND ANR.

Petitioner(s)

VERSUS

NIRMA CHEMICALS WORKS AND ANR.

Respondent(s)

(With prayer for interim relief)

(For final disposal)

Date: 13/09/2005 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARIJIT PASAYAT

HON'BLE MR. JUSTICE C.K. THAKKER

For Petitioner(s) Ms. Pratibha M. Singh,Adv.

Mr. Sunil Fernandes,Adv.

Mr. Saurabh Mishra,Adv.

Mr. Maninder Singh,Adv.

For Respondent(s) Mr. Dushyant Dave, Sr.Adv.

Mr. Ramesh Singh,Adv.

Mr. P. Venugopal,Adv.

Mr. P.S. Sudheer,Adv.

for M/S. K.J. John & Co.

UPON hearing counsel the Court made the following

O R D E R

List the matter on 19.10.2005, as prayed for.

(Neena Verma)

(Madhu Sa

xena)

Court Master

Court Master